

[Placed in library. See No. LT-391/91]

- (xxi) Report of the Bijapur Grammeena Bank, Bijapur for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-392/91]

- (xxii) Report of the Sravasthi Gramin Bank, Bahraich for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-393/91]

- (xxiii) Report of the Etawah Kshetriya Gramin Bank, Etawah for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-394/91]

- (xxiv) Report of the Ratlam Mandsaur Kshetriya Gramin Bank, Mandsaur for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-395/91]

- (xxv) Report of the Rani Lakshmbai Kshetriya Gramin Bank, Jhansi for the year ended the 31st March, 1991 together with the Accounts and Auditor's Report thereon.

[Placed in library. See No. LT-396/91]

**Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Amendment Act, 1991)**

THE MINISTER OF STATE IN  
THE MINISTRY OF RURAL  
DEVELOPMENT (SHRI G. VEN-

KATSWAMY): Sir, I beg to lay on the Table a copy of the Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Amendment Act, 1991 (President Act No. 1 of 1991) (Hindi and English Versions) published in Gazette of India dated the 10th January, 1991 under sub-section (3) of section 3 of the Punjab State Legislature (Delegation of Powers) Act, 1987.

[Placed in library. See No. LT-397/91]

16.19 hrs.

**BUSINESS OF THE HOUSE**

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday 19th August, 1991, will consist of:

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Consideration and passing of the Constitution (Scheduled Tribes) order (Second Amendment) Bill, 1991.
3. Discussion and Voting on the Demands for Grants under the control of the Ministries of:
  - (i) Agriculture
  - (ii) Food To be discussed together
  - (iii) Rural Development
  - (iv) Commerce
  - (v) External Affairs.

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I propose that the